

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 500/252/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.06.2018**

**NAME OF THE COMPANY: M/s. Unnati Construction pvt. Ltd.**


**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>Present for the Petitioner:</b>		Mr. Rajrishi Advocate	
	<b>Present for the Respondent:</b>		Mr. Deepak Anand Jr. Standing Counsel for IT	

**ORDER**

No time left. Member (Judicial) would be sitting in the Special Bench post lunch. Renotify this case on 20<sup>th</sup> July, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**